

Annexure 3

Name of the corporate debtor: M/s Rayways Infra Projects Pvt Ltd.

Date of commencement of CIRP: 11.06.2026;

List of creditors as on: 14.03.2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC					
-	No Claim received	-	-	-	-	-	-	-	-	-	-	-	-	-

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether Related Party ?	% of voting share in CoC					

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
--	No Claim received	No claim received	--	--	--	--	--	--	--	--	-	-	-	-	-

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Superwave Communication and Infrastolution Pvt Ltd	24.06.2026	1,22,33,029	1,22,33,029	Material Supplied and work done pending payment	Nil	Nil	No	--	Nil	Nil	Nil	Nil	The claim is already adjudicated by Hon'ble NCLT while admitting the application
2.	SCIPL-Intelligent Transportation System Pvt Ltd	25.06.2026	53,07,085	50,13,085	Material supplied payment pending	Nil	Nil	No		Nil	Nil	294000	Nil	As the delivery challan does not contain Automatic Barrier Gate amounting 294000

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Whether Related Party ?					
-	No claim received	-	-	-	-	-	-	-	-	-	-	-

1. The claims have been admitted on the basis of Claim submitted by the claimants along with proof of claim. The amount of claim submitted is subject to change /modification .
2. The undersigned, being the IRP has duly verified the claim of the aforesaid creditors on the basis of the Form B, GSTR forms and other information sought from the Claimants as required for verification of the claims.
3. The list of Creditors is being filed herewith before hon’ble NCLT-Chandigarh Bench in compliance with the Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India Regulation 2016 amended upto 20th may 2026.